

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 11 /UHC/Admin.A/2007

Dated: February 12, 2007.

In compliance of the order dated 8th February 2007 passed by the Hon'ble Supreme Court of India, New Delhi in Transfer Petition (Crl.) 465 of 2005 Nidhi Shukla & Another **Vs.** Amarmani Tripathi & Others, the Court of Sessions Judge, Dehradun (presided by Sri V.B. Rai) is constituted as Special Court to try case no. 13 of 2005 CBI & Others **Vs.** Santosh Rai and Others, on transfer from Lucknow Court.

By Order of Hon'ble the Chief Justice,

Sd./-
(V.K.Maheshwari)
Registrar General.